

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

18

**APPEAL (IBC)/05(MB)2024 IN
C.P. (IB)/1056(MB)2020**

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **01.04.2024**

NAME OF THE PARTIES:

Axis Bank Limited

Vs

Talwalkars Better Value Fitness Limited

SECTION: 7, 42 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

1. Ms. Radha, Ld. Counsel for the Appellant present. Mr. Prakshal Jain, Ld. Counsel for the Respondent present.
2. Ld. Counsel for the Applicant submits that the connected IA is listed on 30.04.2024.
3. At the request of Applicant, the present Application is listed on the same date i.e. **30.04.2024**.

Sd/-

ANU JAGMOHAN SINGH
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)